

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 3
18(ND)/2015

IN THE MATTER OF:

Sh. Vikram Kapur & Ors

.... Petitioner

v.

M/s. Atlas Cycles (Haryana) Ltd. & Ors.

.... Respondent

Order U/s. 397/398

Order delivered on 18.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Sr. Adv. P. Nagesh, Adv. SP Chawla, Adv. Kunal Surhatia, Mr. S. Shishir, Mr. Shouryaditya- Advocates in CA-68/2024

For the Respondent : Adv. Mansumyer Singh, Adv. Shrawan Chandrashekhar

For IT Deptt. : Adv Puneet Rai, SSC for Income Tax Dept

ORDER

CA-68/2024

Mr. P. Nagesh, Ld. Sr. Counsel appeared through VC on behalf of the Applicant. Mr. Mansumyer Singh, Ld. Counsel for the Respondent/main petitioner is present physically. At request and by consent, list the matter on **02.05.2024.**

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

18.04.2024
Lalit